claims in respect of Amreli district have since been paid.

(c) Action has since been initiated to have adequate budget provision for the scheme so as to ensure prompt payment of claims in future.

Production and Import of Pulses

- 1653. SHR1 J. P. GOYAL: Will the Minister of AGRICULTURE be pleased to state:
- (a) what lias been the result of taking various steps to increase the production of pulses in the country during the year 1985-86;
- (b) whether it is a fact that Government have allowed the import of pulses under OGL to check the rise in prices of pulses and to overcome the imbalance in supply and demand of pulses;
- (c) if so, the total quantity of pulses imported under OGL during the last three years, alongwith par ticulars of importers: and
- (d) what efforts are proposed to be made to increase the production of pulses and checking the rise in prices of pulses in the open market?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) (a) All-India production of pulses is anticipated at around 12. 5 million tonnes during 1985-86 as compared to 12-12 million tonnes during 1984-1985, despite adverse weather conditions faced in a number of States during Kharif 1985.

(b) and (c) Yes, Sir. The quantities of pulses imported during 1982-83 and 1983-84 amounted to 1.02 lakh tonnes and 2.28 lakh tonnes respectively. The quantity for which contracts were registered for import during 1984-85 was of the order of 3.14 lakh tonnes. Pulses can be imported by all persons under

the Open General Licence subject to the fulfilment of certain conditions laid down under the import policy.

toQ,

- (d) To increase the production of pulses, following strategy is adopted in the Seventh Plah:—
- (i) Introduction of pulses crops in irrigated farming system, such as double & multiple cropping;
- (ii) Bringing additional area under :—
 - 1. Short duration varieties of urd, moong, etc. in rice fallows utilising the residual moisture in rabi season:
 - 2. In summer season with irrigation after oilseeds, sugarcane, potato and wheat; and
 - 3. In rabi under lentil;
- (iii) Inter-cropping of arhar in soyabean, bajra, cotton, sugarcane and groundnut both under irrigated and unirrigated cond tiotts;
- (iv) Multiplication and use of improved pulses seeds; adoption of plant protection measures; use of phosphatic fertilisers and rhizobium culture; and
- (v) Improved post harvest tech nology public policies inch:din pricing and marketing of pulses.

From 1986-87, the Government of India have sanctioned an area and production oriented programme, viz. a Centrally Sponsored National pulses Development Project.

Construction of an Annexe Building At Victoria Memorial, Calcutta

1654. SHRI GURUDAS DAS GUPTA: Will the Minister of URBAN DEVELOPMENT be please to state:

- (a) whether it is a fact that the Central P. W. D. has undertaken constructions of a double-storied annexe building in the lawns of Victoria Memorial in Calcutta;
 - (b) if so, the details thereof;
- (c) whether Government are aware that the State Government has expressed its opposition to the proposed construction ; and
 - (d) if so, the details thereof '.'

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHR1 DALBIR SINGH): (a) No, Sir.

(b) to (d) Question do not arise.

नर्मदा परिशोजना में हुई प्रगति

1655. श्रो मोर्जा इशांद बेग : नया जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

- (क) नर्मदा परियोजना के निर्माण के संबंध में ग्रव तक हुई प्रगति का ब्योरा क्या है ;
- (क) पर्यावरण संबंधी स्वीकुति प्रदान किये जाने के लिये किन किन राज्यों से प्रनुरोध प्राप्त हुआ है; युजरात ने पर्यावरणीय स्वीकृति के लिये कब अनु-रोध किया था उस पर कोई निर्णय कब कक ले लिये जाने की संभावना है;
- (ग) उक्त परियोजना को तेजी से पुरा नारने के लिए क्या कदम उठाये जा रहे हैं; ग्रीप
- (ष) उन्तर योजना में विष्य बैंक का नवा योगदान है?

जल सताधन मन्नी (भी बी० शंकरा-नन्द): (क) सरवार सरोवर परियोजना कर बांध स्थल पर प्रारम्भिक कार्य चेनल न्यप्यतंव का कार्य, मुख्य बांध की नीवों की खुवाडी, मुख्य बांध की नीवों के दोय-कुवत जोनों की मरम्मत करना; सैंडबों पर रांकफिल बांध तथा 0 से 21 किलोमीटर तक मुख्य नहर पर मिट्टी का कार्य श्रवि-कांगत: पूरा हो गया है। जून, 1986 के अंत तक 346,38 करोड़ रुपए का स्वयं किया जा चुका है।

- (छ) गुजरात, मध्य प्रदेश तथा महाराष्ट्र राज्यों न पर्यावणिक स्वीद्धांत हेतु अनुरोध किया है। गुजरात सरकार ने नवस्वर, 1982 में पर्यावणिक स्वीकृति मांगी थी। मामला विचार किए जाने की उन्नत ग्रवस्था में है।
- (ग) और (क) गजरात नरकार ने नमंदा विकास विभाग नामक एक अलग विभाग सुजिस क्रिया है। परियोजना के निर्माण का समस्वय तिका निरीटण करने के वास्ते भारत सरकार ने सचिव, जल संसाधन मंत्रालय की ग्रध्यक्षका में एक अन्तराज्यीय सरदार सरोवर निर्माण सलाहकार समिति का भीगठ न किया है. 450 मिलियन ग्रमरीकी डालर की विश्व नेंक सहायता हेत् एक करार भी किया । भारत सरकार, विद्यत विभाग, परियोजना से होने काले विकृत उत्पादन में केन्द्रीय सेक्टर के हिस्से के हुए में मध्य प्रदेश के विद्यत घटक के लागत के हिस्से में 300 करोड़ रूपये तक सङ्गावता देने हेत सहमत हो गया है।

Use of N.D.M. C. Chiefs HOHSC as Club

1656. SHR1MATI KRISHNA KAUL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to *a* news itom that appeared in the Hindustan Times of 5th July, 1986 under the caption "NDMC Chief's house is a club now":
 - (b) if so, the details thereof; and
- (c) the action taken or proposed to be takm in this regard?